

15.35 1/2 hrs

## DOCTORS AND ENGINEERS (REGULATION OF MIGRATION TO FOREIGN COUNTRIES) BILL\*

*[English]*

SHRI KASHIRAM RANA (Surat): Sir, I beg to move for leave to introduce a Bill to regulate the migration of doctors and engineers to foreign Countries."

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the migration of doctors and engineers to foreign countries."

*The Motion was Adopted.*

SHRI KASHIRAM RANA: I introduces the Bill.

15.36 hrs

## SPECIAL EDUCATIONAL FACILITIES (FOR CHILDREN OF ECONOMICALLY BACKWARD PARENTS) BILL\*

*[English]*

SHRI KASHIRAM RANA (Surat): Sir, I beg to move for leave to Introduce a Bill to provide for special educational facilities to children of economically backward parents.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to children of economically backward parents."

*The motion was adopted*

SHRI KASHIRAM RANA: I introduce the Bill.

15.36 1/2 hrs.

## COLLEGE EDUCATION BILL\*

*[English]*

DR. P. VALLAL PERUMAN (Chidambaram): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of adequate number of colleges in every district in the country.

MR. CHAIRMAN: The question is: "That leave be granted to introduce a Bill to provide for the setting up of adequate number of colleges in every district in the country".

*The motion was adopted*

DR. P. VALLAL PERUMAN: I introduce the Bill.

15.37 hrs.

## RESERVATION OF POSTS FOR SCHEDULED CASTES AND SCHEDULED TRIBES (IN GOVERNMENT SERVICES) BILL\*

*[English]*

DR. P. VALLAL PERUMAN (Chidambaram): Sir, I beg to move for leave to introduce a Bill to provide for reservation of posts for Scheduled Castes and Scheduled Tribes in higher category of posts in Government Services.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of posts for Scheduled Castes and Scheduled Tribes in higher category of posts in Government Services."

*The motion was adopted.*

DR. P. VALLAL PERUMAN: I introduce the Bill.

## CODE OF CIVIL PROCEDURE (AMENDMENT) BILL\*

(Substitution of New Section for section 115)

*[English]*

SHRISRIBALLAV PANIGRAHI (Deog-